

**Indo-Soviet Seminar on International Law**

5226. SHRI R.V. SWAMINATHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Indo-Soviet seminar on International Law was held in Moscow; and

(b) if so, the outcome of the seminar?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VERMA) :

(a) Yes, Sir. The Indo-Soviet seminar on international law was held in Moscow from June 27th to July 4th, 1977.

(b) The seminar on international law was in the nature of exchange of views at purely scientific and academic level between the delegations of the Indian Society of International Law and the Soviet Association of International Law and the Academy of Sciences on the following subjects of international law: (i) progressive development and codification of international law; (ii) law relating to outer space activities; (iii) law of international organisations; and (iv) law of the sea.

**Seventh American Fleet in Indian Ocean**

5227. DR. BAPU KALDATY: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the activities of the Seventh American Fleet have recently increased in the Indian Ocean;

(b) if so, the details thereof; and

(c) what steps have been taken by Government to protest against the activities?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VERMA) :

(a) and (b). The Government are not aware of any significant increase in the level of U.S. naval activity in the Indian Ocean.

(c) Under International law, littoral state can object to the movement of foreign war ships in the high seas. The question of protest, therefore, does not arise.

**Agitation Notice by All India Engineering Employees Union Divisional Branch, Ujjain**

5228. DR. LAXMINARAYAN PANDEYA :

SHRI HUKAM CHAND KACHWAI :

SHRI SUBHASH AHUJA :

Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state :

(a) whether the attention of Government has been drawn to the serious situation arising out of agitation notice given by the All India Engineering Employees Union Divisional Branch, Ujjain in support of their demands; and

(b) if so, their reaction thereto?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VERMA) :

(a) and (b). The matter falls essentially in the State sphere and has been brought to the notice of the Govt. of Madhya Pradesh.

**नकली दवाएं के दंडित व्यक्ति**

5229. श्री ओम प्रकाश त्यागी : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्षों में कितने नकली दवा निर्माता पकड़े गए हैं तथा उनमें से कितने व्यक्तियों को इसके लिए सजा मिली है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

**Sanction of Amount to Patients of Maharashtra under Employees State Insurance Scheme**

5230. DR. BAPU KALDATY: Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state :

(a) whether under Employees State Insurance Scheme in Maharashtra, the hospital gets Rs. 12 per day per patient;

(b) Whether there is a demand from different hospitals or medical organisations to increase this amount;

(c) how much do they expect per day per patient; and

(d) the decision taken in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA) :  
The Employees' State Insurance Corporation have furnished the following information:

(a) Yes. The hospitals in Bombay are being paid reservation charges at the rate of Rs. 12/- per day per patient in respect of the beds reserved for the E.S.I. beneficiaries.

(b) The Corporation has no information in the matter. They have also not received any proposal from the State Government, who are responsible for administration of medical care under the E.S.I. Scheme, for enhancement of the rates of reservation charges.

(c) and (d). Do not arise.

#### Talks with Representatives of Trade Unions in Steel Industry

5231. DR. BAPU KALDATY :  
Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the representative of the Trade Unions of workers in steel industry were invited to Delhi for talks on 5th July, 1977;

(b) if so, what was the agenda; and

(c) who were invited for the discussion?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) :

(a) to (c). Six Working Groups have been constituted to study various aspects of the working of the steel industry as indicated below and to make available to Government their recommendations/suggestions for its improved functioning:—

- (i) Production and Productivity.
- (ii) Workers participation at all levels.
- (iii) Welfare and social objectives.
- (iv) Marketing, pricing and finance.
- (v) Modalities of having one Union for each plant, and one Union for the steel industry at the national level.

(vi) Perspective of expansion of steel plant; and setting up of new steel plants on the basis of funds obtained from outside.

The Groups consist of representatives of Steel Plants Managements and of Trade Unions (Central Trade Unions, namely, INTUC, AITUC, CITU, HMS, B.M.S. UTUC, UTUC, (Lenin Sarani) and NFITU and recognised and registered trade unions at the steel plants.

The Groups had met earlier in April and May, 1977. They again met at Delhi from 5th to 7th July, 1977 to continue their deliberations.

#### Extra Departmental Employees

5232. SHRI VAYALAR RAVI :  
Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 2281 on the 30th June, 1977 and state:

(a) the total extra departmental employees who have been taken as Class IV cadre in P&T during the last three years; and

(b) whether Government propose to relax the rules to take more Extra departmental employees to P & T department?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA) :

(a) Information is being collected and will be laid on the table of Lok Sabha in due course.

(b) No Sir.

राष्ट्रीय भ्रम संस्थान द्वारा आयोजित  
स्टाफ सेमिनारों पर कृपा व्यय

5233 श्री भानु कुमार शास्त्री :  
क्या संसदीय कार्य तथा भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान राष्ट्रीय भ्रम संस्थान की जनवरी 1977 की बुलेटिन के पृष्ठ 46 पर स्टाफ सेमिनार शीर्षक के पैरा 4 व 5 में प्रकाशित समाचार की ओर दिलाया गया है।

(ख) यदि हां, तो इन सेमिनारों में किन किन प्रमुख लोगों ने भाग लिया तथा इस सम्बन्ध में उनके अलग अलग क्या विचार थे; और